Name of the Corporate Debtor: Vees Properties Limited (formarly known as KGS Developers Limited)

Date of commencement of CIRP: September 03, 2025 List of creditors for claims received up: September 22, 2025

Annexure-9

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

SI.	Name of	Details of claim received		Details of claim admitted					Amount of	Amount of	Amount	Amount of claim	Remarks, if
No.	creditor	Date of	Amount	Amount of claim	Nature of	Amount covered	Amount	Whether	contingent	any mutual	of claim	under verification	any
		receipt	claimed	Provisionally	claim	by security	covered	related	claim	dues, that	not		
				admitted		interest	by	party?		may be set-	admitted		
							guarantee			off			
1	Reliance	12-09-2025	15,67,17,808	14,06,90,411	Secured	14,06,90,411	-	No	-	-	-	1,60,27,397	
	Value												
	Services												
	Private												
	Limited												
	Total		15,67,17,808	14,06,90,411		14,06,90,411						1,60,27,397	

Note: The IRP/RP reserves the right to modify the claims on the basis of any additional information that may come to our notice during the corporate insolvency resolution process. In case of any such modifications, we shall send intimation of the same to claimants.